## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 792/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Sanjeev Builders Pvt. Ltd.

V/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Neelambuj

MUMB PJ.

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2. Hemant Sexti.

Advolate for Petitioner

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## ORDER CP 792/252(1)/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. Report of the RoC is on record.
- On hearing for some time certain queries have been raised. To answer those queries listed for 22.01.2018.

Sd/-

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 09.01.2018

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M.K. SHRAWAT Member (Judicial)